NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/48//2017

NAME OF THE PETITIONER(S)

: REJI KURIAN & ANOTHER

NAME OF THE RESPONDENT(S)

: TRAVANCORE COPPER FUNGICIDE PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RUPA J. Tharayil Counsel for Petitioners

Jagan Abralan Leorge Count for Kesfenlets 5 & b

ORDER

Counsel for petitioner present. Counsel for R1 to R4 called but was absent. Counsel for R4 & R5 present and filed counter and furnished copy of the same to the other side. Counsel for R4 & R5 stated that there is a chance of settling the matter between the parties and prayed for time to make submissions in relation to the settlement talks. Time is enlarged at request. Put up on 17.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

-Sd -

bc